

F.No. 01(03)/Roster/CESTAT/2024-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.09.2024

ORDER NO. 114 of 2024

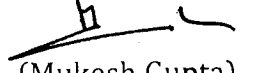
Hon'ble President is pleased to partially modify the roster order no. 108 of 2024 for **CESTAT, Chennai** from **17.09.2024** to **20.09.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 17.09.2024 to 20.09.2024	Mr. K. Anpazhakan, Hon'ble Member (Technical)	For sitting in Single Member Bench

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar